

(b) if so, whether several Members of Parliament have also represented this case to the Government;

(c) if so, the reasons for the delay to hand-over the land to the Barrackpore Municipality;

(d) whether the Government propose to issue necessary instructions to the Eastern Command to hand-over this land to the above Municipality; and

(e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b). Yes, Sir.

(c) and (d). As the land is required for meetings Defence requirements, it would not be possible to release the land to Barrackpore Municipality.

(e) Question does not arise.

### Opening of KVs

3299. SHRI GIRIDHAR GAMANG :

SHRI BRAJ MOHAN RAM :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal under consideration of the Government for opening of Kendriya Vidyalyayas in Rayasada in Orissa and in Daltanganj of Bihar;

(b) if so, the details thereof; and

(c) the time by which the Vidyalyayas are likely to be opened?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). A proposal for opening of a Kendriya Vidyalaya was received which does not fulfil the required norms. No proposal has been received for Daltanganj.

### Performance of IITs

3300. SHRI SANDIPAN THORAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have reviewed the performance of Indian Institute of Technology (IITs) during the past five years;

(b) if so, the details thereof;

(c) whether the Government have formulated plans for expansion/upgradation of technical educational facilities at IITs and other technical education institutes in the country;

(d) if so, the details thereof;

(e) whether World Bank/International financial aid has been provided for setting up technical institutions/upgradation of technical institutions;

(f) if so, the progress achieved under these projects State-wise and particularly in Maharashtra; and

(g) the details of ongoing projects proposed for financial assistance from International agencies and present status thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). The Indian Institutes of Technology (IITs) are Institutes of National Importance established under the Institutes of Technology Act, 1961 as amended from time to time and are governed by the respective Boards of Governors and other statutory authorities as provided in the Act. A central body called the Council of IITs oversees the functioning of the IITs and gives directions as per the Act. No formal review for all the IITs together has been conducted during the past 5 years.

(c) and (d). Expansion/upgradation of technical education facilities in the country is a continuous process and is taken care of by the Council for Technical Education (AICTE) in terms of entire technical education system in the country and also the respective State Governments as well as Scientific and R & D organisations. This includes introduction of new courses, programmes, R & D activities and modernising the infrastructural facilities as per the changing needs.

(e) to (g). There is a major World Bank assisted project with a total cost of Rs. 1650 crore including the World Bank assistance from IDA Credit of US \$ 517 million for improving the overall quality of technician education in the country particularly with regard to capacity expansion, quality improvement and efficiency improvement. The Project also covers polytechnics in the State of Maharashtra alongwith 18 other States and Union Territories. The overall progress under the Project has been commended by the various World Bank Mission.

### Health Care

3301. SHRI HARADHAN ROY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are spending very little amount of health care in each State and Union Territory;

(b) if so, the reasons therefor;

(c) the per capita public expenditure incurred on health care/medicines/disease prevention in each State and Union Territory;

(d) the per capita spending (in terms of constant 1980-81 prices) on public health - State-wise and Union Territory-wise during the last three years, year-wise;

(e) whether there is any proposal to increase the present into;

(f) if so, the details thereof;

(g) the total expenditure borne by the Government as a result thereof?